

[Print](#)**Defective Case Register from 2025-09-18 to 2025-09-18**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-RSA/35620/2025	SUKANTA KUMAR DALAI	2025-09-18	The discrepancy in the name of R-2 be reconciled.
2	D-CRLMC/28906/2025	ANJAN KUMAR BISWAL	2025-09-18	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date chart not alphabetic paginated in Index. 2. C.Copy of F.I.R. not filed.
3	D-WP(C)/38319/2025	MAHESWAR MOHANTY	2025-09-18	Anxs. 7 and 8 not properly page marked.
4	D-WP(C)/37374/2025	JYOTIRMAY GUPTA	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Synopsis and Date chart not alphabetic paginated in Index. 2. Name of Father of the deponent on affidavit does not tally with cause title.
5	D-CRLMC/28973/2025	BIJOY SWAROOP NANDA	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Name of Father of the petitioners No. 1 to 4 not furnished in the cause title. 2.Name of Father of the deponent not furnished in the affidavit.
6	D-WP(C)/37908/2025	RAJIV KUMAR MAHANTA	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial 4 I.A of the affidavit not correctly mentioned.
7	D-ABLAPL/28752/2025	ALOK KUMAR MOHAPATRA	2025-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) Dist. not mentioned in the address of the petitioner.
8	D-WP(C)/37909/2025	RAJIV KUMAR MAHANTA	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 I.A of the affidavit not correctly mentioned.
9	D-WP(C)/38220/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 26 not neat.
10	D-WP(C)/37989/2025	SUBHRANSU BHUSAN MOHANTY	2025-09-18	anex-2 not clear

11	D-WP(C)/38342/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	.Subject Code Not Furnished .
12	D-ABLAPL/28638/2025	BIJAYA KUMAR RAGADA	2025-09-18	Name of the Petitioner mentioned in Vakalatanama not tally with the signature.
13	D-ABLAPL/28761/2025	ALOK KUMAR MOHAPATRA	2025-09-18	1. Items in the Index not properly Serial Numbered. 2. Code No. mentioned in Assessment slip and Petition not correct. 3. Name of father of the Petitioner not mentioned in Vakalatanama, Cause Title and Affidavit. 4. Name of the Deponent has been wrongly mentioned in Affirmation and sole Petitioner is swearing on behalf of another. 5. Annexure 1 page 13 not legible.
14	D-CRLMC/28978/2025	SIBA RANJAN POLAI	2025-09-18	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date chart not filed. 2. Certified copy of annex-1 not filed.
15	D-ABLAPL/28754/2025	ALOK KUMAR MOHAPATRA	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Dist. not mentioned in petitioner address. 2.sl. nos. of paragraphs not correct in declaration. 3. page no.14 not neat.
16	D-WP(C)/37645/2025	RAJIV KUMAR MAHANTA	2025-09-18	1.Address of the petitioner not furnished on the V>Nama
17	D-WP(C)/38224/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 and 26 not neat.
18	D-WP(C)/38256/2025	SANJAYA KUMAR DAS	2025-09-18	1 Surname of the Petitioner differ in Cause Title,Affidavit And V>Nama
19	D-BLAPL/28636/2025	PRAJIT KUMAR PRADHAN	2025-09-18	30-OTHER DEFECT (IF ANY) Hologram of Rs. 50/- not affixed in V.nama.
20	D-BLAPL/28394/2025	ABHINANDAN PRADHAN	2025-09-18	1. Certified Copy or Free Copy of Rejection order not filed.
21	D-ABLAPL/28435/2025	HRUDANANDA MOHAPATRA	2025-09-18	Page Nos. 8 10 and 15 are not legible properly.
22	D-WP(C)/36243/2025	BAIVAV MISHRA	2025-09-18	.Subject Code incorrectly Mentioned
23	D-BLAPL/28629/2025	PABITRA KUMAR NAYAK	2025-09-18	1. Page no 14 to 16 not legible.
24	D-WP(C)/37946/2025	PRABIN DAS	2025-09-18	Annexure -7 not reflected in averments.
25	D-WP(C)/38490/2025	MANASI MOHAPATRA	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 26 30 to 32 not neat.Paragraph not correctly mentioned in the affidavit.
26	D-MACA/37726/2025	PRADEEP KUMAR MISHRA	2025-09-18	address of op-2 not furnished

27	D-ABLAPL/28661/2025	PRASANTA KUMAR SAHOO	2025-09-18	.Petition not correctly addressed to Honorable Court
28	D-WP(C)/38650/2025	SUKANTA KUMAR DALAI	2025-09-18	20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular Certificate not furnished in the I.A of the affidavit.
29	D-WP(C)/38392/2025	RANJIT SAMAL	2025-09-18	.Petition not correctly addressed to Honorable Court
30	D-CONTC/37267/2025	ADV	2025-09-18	Period of Delay 503 days.
31	D-WP(C)/38328/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	Page nos.22 to 26 not neat and legible.
32	D-CONTC/37716/2025	ADV.	2025-09-18	1. Affidavit not proper format as per High court rule. 2 CausTitle of annex.1 to be filed and ref. certificate to be mentioned. 3. W.P.(c) no.12961/22 not mentioned in the index as per cause title. 4. This CONTC is premaure one.
33	D-ABLAPL/28765/2025	ALOK KUMAR MOHAPATRA	2025-09-18	1. GR case no. left blank in synopsis, subject matter of Cause Title, para 1 and prayer. 2. Code no. mentioned in A. slip and petition not correct. 3. Name of the Petitioner in Cause Title, V.nama and Affidavit not tally with the signature. 4. Name of the Deponent has been wrongly mentioned in the Declaration of Affidavit. 5. Sole petitioner is swearing for another in the affirmation of Affidavit. 6. undertaking to file translated copy not signed. 7. Annexure 1 not attested. 8. Name of father of the Petitioner in Cause Title and V.nama not tally.
34	D-CMAPL/34115/2025	ADV.	2025-09-18	put up for further SR after filling of c copy or copy of order dtd.4.9.24
35	D-WP(C)/37958/2025	PRABIN DAS	2025-09-18	Annexure -5 not available.
36	D-CONTC/36270/2025	ADV.	2025-09-18	AGING OF INDEX, SYNOPSIS AND DATE CHART BE OMITTED
37	D-WP(C)/37293/2025	RAMA CHANDRA JENA	2025-09-18	Name of petitioner no.7 not correct in cause title.
38	D-ABLAPL/28448/2025	DEBABRATA DASH	2025-09-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
39	D-CRLMC/28039/2025	AKSHAYA KUMAR SAHOO	2025-09-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect
40	D-WP(C)/38460/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	Page nos. 22 to 26 not neat and legible.
41	D-ABLAPL/28788/2025	PRAMOD KUMAR JENA	2025-09-18	30-OTHER DEFECT (IF ANY) 1. Dates mentioned in the Date Chart not correct. 2. Age of Pet. No.1 in Cause Title and Affidavit not tally. 3. Name of Pet No.1 in Cause Title and Affidavit not tally with

				Signature. 4. Court Fee of Rs.2, Advocate Welfare Fund Rs.15, Advocate Clerk Welfare Rs.2 and L.A.A. welfare Rs.10 not paid.
42	D-ABLAPL/28454/2025	SUJIT KUMAR SAHU	2025-09-18	1. The name of the petitioner mentioned in Date Chart is not correct.
43	D-ABLAPL/28452/2025	SANJAY KUMAR BEHERA	2025-09-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
44	D-CONTC/35763/2025	ADV.	2025-09-18	Subject code not furnished.
45	D-WP(C)/37213/2025	AKSHAYA KUMAR NAYAK	2025-09-18	30-OTHER DEFECT (IF ANY) Date of copy of application vide annex-2 not tally with Index. Date of copy of order vide annex-9 not tally with Index. Date of Medical certificate vide annex-11 not tally with Index.
46	D-WP(C)/38487/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	Name of the petitioner in cause title does not tally with the affidavit.
47	D-BLAPL/28410/2025	RAMANI KANTA PATTANAIK	2025-09-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. The name of the village of the petitioner mentioned in Cause Title does not tally with that of Rejection Order
48	D-WP(C)/38360/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 21 to 27 are not neat
49	D-WP(C)/37906/2025	RAJIV KUMAR MAHANTA	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 I.A of the affidavit not correctly mentioned.
50	D-WP(C)/38222/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 26 not neat.
51	D-CRLA/28397/2025	PRAKASH KUMAR MISHRA	2025-09-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
52	D-BLAPL/28620/2025	GOPAL KRISHNA NAYAK	2025-09-18	30-OTHER DEFECT (IF ANY) 1. Affidavit done by Rama Chandra Gouda,L.T I of deponent attested by adv. is Sudarsan Gouda and identification also
53	D-WP(C)/38435/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos.21 to 26 are not neat.
54	D-WP(C)/37264/2025	RAMA CHANDRA JENA	2025-09-18	1D.C.Fee of Rs.6/- to be paid 0n the C.T. (Petitioner No.-2) 2.Page No.28 Is not Legible.
55	D-ABLAPL/28964/2025	RAMACHANDRA PANIGRAHY	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Sl. no.2 of affidavit not proper. 2. Signature of excutants not tally with petitioner name in the cause title.
56	D-BLAPL/28596/2025	GYANA RANJAN NAYAK	2025-09-18	30-OTHER DEFECT (IF ANY) Name of court not correct in synopsis as per rej. order.
57	D-WP(C)/38389/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 21 to 26 are not neat.
58	D-WP(C)/38399/2025	GYANENDRA CHANDRA SWAIN	2025-09-18	As a PIL matter nomenclature not correctly furnished.
59	D-ABLAPL/26151/2025	NIRANJAN PANDA	2025-09-18	14-NOT PROPERLY INDEXED.
60	D-WP(C)/37080/2025	DILIP KUMAR SAHU	2025-09-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Annex-1 2 and 3 not mentioned in petition.
61	D-EXP/36836/2025	SAIBRATA RATH	2025-09-18	D.C.Fee of Rs.04/- to be Paid. 2. Receipt showing service of a copy of the Petition on the counsel for JDr. be filed.
62	D-ABLAPL/28758/2025	ALOK KUMAR MOHAPATRA	2025-09-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Items in the Index not properly page marked. Synopsis and Date Chart not properly marked. 2. GR Case No. left blank in Synopsis, Subject matter of Cause Title, Para 1 and Prayer. 3. Code No. not furnished in the Petition. 4. In Affidavit declaration of Paragraph is incomplete. 5. In Affidavit sole Petitioner is swearing on behalf of another. 6. Annexure 1 not marked.
63	D-ABLAPL/28980/2025	RAMACHANDRA PANIGRAHY	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. sl.no.2 not proper in affidavit and signature of the executants not tally with petitioner name in cause title.
64	D-WP(C)/37216/2025	AMITAV TRIPATHY	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 I.A of the affidavit not correctly mentioned.
65	D-BLAPL/28599/2025	ADITI HOTA	2025-09-18	30-OTHER DEFECT (IF ANY) Age of the petitioner in cause title not tally with rej . order.
66	D-ABLAPL/28637/2025	PRAVASH CHANDRA JENA	2025-09-18	Annexure 1 page 12 not legible.

67	D-WP(C)/36603/2025	KSHIROD KUMAR ROUT	2025-09-18	page no.11 not neat and legible.
68	D-CONTC/38008/2025	ADV	2025-09-18	PAGE NO.10 OF PAGING REPEATED
69	D-MACA/38066/2025	KARUNAKAR DAS	2025-09-18	date of award defect in being aggrieved
70	D-WP(C)/38445/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	Page nos. 23 to 26 not neat and legible.
71	D-ABLAPL/28730/2025	AMIYA RANJAN SETHY	2025-09-18	Annexure-1 not legible.
72	D-WP(C)/37652/2025	RAJIV KUMAR MAHANTA	2025-09-18	1.Signature of the Executant not Tally with V>Nama
73	D-CONTC/37722/2025	ADV.	2025-09-18	1. Affidavit not proper formant.2. cause title of annex.1 to be filed. 2. Date not correct in para.5 of annex.4 in the petition and ref. certificate not mentioned.
74	D-WP(C)/38442/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	Page nos. 22 to 27 not neat and legible.
75	D-WP(C)/38348/2025	SUBHADUTTA ROUTRAY	2025-09-18	Name of petitioner no.12 not correct in cause title.
76	D-WP(C)/37910/2025	RAJIV KUMAR MAHANTA	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial No-4 I.A of the Affidavit not correctly mentioned.Paragraph not correctly mentioned in the I.A of the affidavit.
77	D-WP(C)/37424/2025	SUKANTA KUMAR DALAI	2025-09-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.One Samripriya Majhi executed in V>Nama. who is not petitioner in this case
78	D-WP(C)/38368/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.23 to 26 are not neat.
79	D-BLAPL/28423/2025	RITURANJAN CHHOTARAY	2025-09-18	30-OTHER DEFECT (IF ANY) 1. The name of the Lower Court mentioned in Cause Title,Petition and Prayer portion do not tally with that of Rejection order.
80	D-WP(C)/37386/2025	RAMA CHANDRA JENA	2025-09-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Sashibala executed Vnama not a petitioner in this case.
81	D-ABLAPL/28428/2025	PRIYA RANJAN SINGH	2025-09-18	Annexure-1 not attested.
82	D-CMP/36883/2025	SATYAJIT MOHAPATRA	2025-09-18	30-OTHER DEFECT (IF ANY) This may be regd. as W.P(C).
83	D-RSA/33252/2025	SOUMYA MISHRA	2025-09-18	1. Period of Delay 09 days.
84	D-WP(C)/37905/2025	RAJIV KUMAR MAHANTA	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Serial no-4 I.A of the affidavit not correctly mentioned.
85	D-WP(C)/37671/2025	NIROD KUMAR SAHU	2025-09-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Annexure 8 not maked in page no. 140. Annexure 1 to 5 not neat. Deponent not executed Vnama
86	D-BLAPL/28648/2025	SUBODH KUMAR MOHANTY	2025-09-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no. 10 not legible.
87	D-WP(C)/38474/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	Address of the petitioner not correctly furnished in the cause title.
88	D-WP(C)/37218/2025	AMITAV TRIPATHY	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 I.A of the affidavit not correctly mentioned.
89	D-CRLMC/28937/2025	PURNA CHANDRA DAS	2025-09-18	Prayer and cause title not correct as per rejection order.
90	D-BLAPL/28624/2025	GOPAL KRISHNA NAYAK	2025-09-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
91	D-WP(C)/37087/2025	RAMA CHANDRA JENA	2025-09-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner no.6 executed Vnama not correct in cause title.
92	D-ABLAPL/28711/2025	AMLAN SHAKTI PAUL	2025-09-18	1. petitioner no 3 -Biswajit Barik has not signed in the V.nama
93	D-CRLREV/28863/2025	JAYADEBA BEHERA	2025-09-18	1 Crlmc mentioned instead of CRLREV in portion of being aggrieved
94	D-CRLREV/28654/2025	PRAVASH CHANDRA JENA	2025-09-18	1.Both affidavit not identify by the Advocate.
95	D-ABLAPL/28763/2025	BABITA DAS	2025-09-18	1. Page marking of Annexure 1 in the Index is incomplete. 2. Paragraphs in the Petition not properly Serial numbered. Para 2 marked twice. 3. In the Affidavit sworn by Pet. No.2 paragraphs declaration incomplete. 4. Annexure 1 not marked. 5. OHCBA Welfare stamp of Rs.50 not paid.
96	D-WP(C)/38133/2025	ABHILASH MISHRA	2025-09-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner no.-3 not executed Vnama.
97	D-WP(C)/37369/2025	RAMA CHANDRA JENA	2025-09-18	Petitioner no. 13 not correct in cause title.
98	D-ABLAPL/28960/2025	RAMACHANDRA PANIGRAHY	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				1. sl.2 of affidavit not proper as per cause title address. 2. Signature of executant not tally with petitioner
99	D-CRLMC/28843/2025	AMIT KUMAR NATH	2025-09-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs. 50/- not paid.
100	D-ABLAPL/28812/2025	SUSANTA KUMAR LENKA	2025-09-18	1. Address to the Honourable Court not proper. 2. Name of the Deponent mentioned in Affirmation of the Affidavit not correct.
101	D-BLAPL/28549/2025	SOUBHAGYA KUMAR DASH	2025-09-18	1. Wrongly mentioned CRLMC petition instead of BLAPL petition in Index. 2. Reference certificate not properly mentioned
102	D-BLAPL/28598/2025	BIDYADHAR PANDA	2025-09-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Under taking for hindi not mentioned.
103	D-CRLMP/28552/2025	NETRANANDA BISWAL	2025-09-18	30-OTHER DEFECT (IF ANY) 1. Page no.11 Annexure-1 not exhibited.
104	D-WP(C)/38364/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Neither mentioning Relation nor Address and name of the deponent tally with cause title.
105	D-WA/38395/2025	TIRTH KUMAR SAHU	2025-09-18	Code not correct
106	D-WP(C)/38226/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 26 not neat.
107	D-WP(C)/37123/2025	SEETARAM JENA	2025-09-18	1-COURT FEE IS DEFICIENT. 1. Deficit court Fee Rs 6/- not paid
108	D-BLAPL/28746/2025	BIJAYA KUMAR RAGADA	2025-09-18	30-OTHER DEFECT (IF ANY) C.T. case pending before the Lower Court mentioned in the petition does not tally with the certified copy of the Rejection order.
109	D-ABLAPL/28438/2025	AMITABH NAIK	2025-09-18	1. G.R.Case No. has left blank in the Cause Title and petition.
110	D-WP(C)/37993/2025	SUBHRANSU BHUSAN MOHANTY	2025-09-18	page 26 not legible
111	D-CRLMC/27892/2025	LAXMAN PRADHAN	2025-09-18	1. Nomenclature not mentioned in V.nama.
112	D-WP(C)/37130/2025	DILLIP KUMAR RAY	2025-09-18	Receipt Showing Serv.copy To Vigilance not Filed
113	D-BLAPL/28626/2025	AKSHAYA KUMAR SAHOO	2025-09-18	1. Page no 10 and 11 not legible
114	D-WP(C)/37220/2025	AMITAV TRIPATHY	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Serial no-4 I.A of the affidavit not correctly mentioned.
115	D-BLAPL/28613/2025	DEEPAK KU SAHOO	2025-09-18	30-OTHER DEFECT (IF ANY) page no.15 not neat.
116	D-WP(C)/37364/2025	SUSMITA PATTNAIK	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Synopsis and Date chart not alphabetic paginated in Index. 2. Declaration not furnished in the affidavit.
117	D-ABLAPL/28726/2025	MANAS KUMAR CHAND	2025-09-18	14-NOT PROPERLY INDEXED.
118	D-ABLAPL/28651/2025	RAJAT KUMAR PANDA	2025-09-18	1. Synopsis and Date Chart not properly marked in the Index as well as in the Document itself. 2. CT Case No. left blank in the Subject matter of Cause Title and Prayer.
119	D-MACA/37928/2025	ADAM ALI KHAN	2025-09-18	Period of Delay 31 days 2.statutory deposit not made
120	D-ABLAPL/28749/2025	ALOK KUMAR MOHAPATRA	2025-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) District not mentioned in address of petitioner.
121	D-ABLAPL/29226/2025	BIRENDRA KUMAR PARDHI	2025-09-18	Paragraphs not properly mentioned in declaration of the affidavit.
122	D-WP(C)/37915/2025	RAJIV KUMAR MAHANTA	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 I.A of the affidavit not correctly mentioned.
123	D-CRLMC/28250/2025	DALIRANI BEHURAY	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
124	D-WP(C)/38449/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 23 to 26 are not neat
125	D-BLAPL/28571/2025	PATITAPABAN NATH	2025-09-18	20-VERNACULAR CERTIFICATE NOT FURNISHED. Fathers name and address of the deponent mentioned in affidavit does not tally with declaration.
126	D-CRLMC/28710/2025	BIRAJA PRASAD NANDA	2025-09-18	30-OTHER DEFECT (IF ANY) 1. As per record,Annexure-2 not page marked in index and not described in the petition. 2. Documents of Annexure-1 not properly tagged on record. 3. Date of impugned order dated 12.05 2025 under Annexure-2 does not tally with para-5 of the petition.

127	D-WP(C)/38349/2025	RANJIT SAMAL	2025-09-18	Petition not correctly addressed to Honorable Court
128	D-BLAPL/29138/2025	AMBIKA PRASAD RATH	2025-09-18	30-OTHER DEFECT (IF ANY) Honble Court not tally with cause title and Rejection order.
129	D-CONTC/37278/2025	ADV	2025-09-18	Period of Delay 505 days .
130	D-WP(C)/37308/2025	BIDYADHAR MISHRA	2025-09-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 48 to 53 are no neat.
131	D-WP(C)/33315/2025	PRANAYA KUMAR MISHRA	2025-09-18	1.Address of the Petitioner not furnished.
132	D-CRLMP/28968/2025	AJAY KUMAR TRIPATHY	2025-09-18	1. Provision of law not correctly furnished . 2. Fathers name of the petitioner not mentioned in cause title. 3. Name and address of the opp. no.1 not correctly furnished.
133	D-RPFAM/38249/2025	JAYANTI NAIK	2025-09-18	good ground not furnished
134	D-CONTC/36269/2025	ADV.	2025-09-18	TATUS OF OPP.PARTY NOT COMPLETED IN CAUSE TITLE
135	D-BLAPL/28565/2025	SOUBHAGYA KUMAR DASH	2025-09-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Reference certificate not properly mentioned.
136	D-WP(C)/37373/2025	AMITAV TRIPATHY	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. I.A. of the affidavit in Sl.No.4 not correctly furnished.
137	D-WP(C)/38370/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 24 to 26 are not neat.
138	D-ABLAPL/28976/2025	RAMACHANDRA PANIGRAHY	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Sl. no.2 of affidavit not proper. 2 . Signatures of executants not tally with name of the petitioner in the cause title
139	D-WP(C)/38126/2025	SASWAT KUMAR ACHARYA	2025-09-18	1-COURT FEE IS DEFICIENT. D.C fee of Rs.2/- not paid.
140	D-WP(C)/37427/2025	RABINDRA KUMAR SAHOO	2025-09-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
141	D-BLAPL/28784/2025	SIDHARTHA SANKAR RAY (2)	2025-09-18	30-OTHER DEFECT (IF ANY) All the Annexures not properly arranged
142	D-WP(C)/38090/2025	DR. BINODA KUMAR MISHRA	2025-09-18	Annexure -6 not marked in page no 33 and not page marked correctly.
143	D-WP(C)/38346/2025	RANJIT SAMAL	2025-09-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 12 and 13 not partial neat.
144	D-WP(C)/38225/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 and 26 not neat.Paragraph not correctly mentioned in the I.A of the affidavit.
145	D-WP(C)/38057/2025	BIJAYA KUMAR RAGADA	2025-09-18	1-COURT FEE IS DEFICIENT. D.c.fee of Rs.12 /- to be paid in cause title.
146	D-CRLMC/28931/2025	PURNA CHANDRA DAS	2025-09-18	Date not correct in prayer.
147	D-CRLMP/28463/2025	SUJIT KUMAR SAHU	2025-09-18	.Subject Code Not Furnished .
148	D-BLAPL/28535/2025	PRASANNA KUMAR MISHRA	2025-09-18	Occupation of the deponent not mentioned in affidavit.
149	D-WP(C)/37376/2025	AMITAV TRIPATHY	2025-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. I.A.of the affidavit in Sl.No.4 not correctly furnished.
150	D-CRLMP/28427/2025	SAMBIT SAMAL	2025-09-18	30-OTHER DEFECT (IF ANY) 1. FIR vide Biridi P.S. case no.125 dated 03.05.2025 not filed.
151	D-CONTC/36583/2025	ADV.	2025-09-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Sl. no.4 of affidavit not proper. 2. copy of order dtd.16-6-2025 passed in W.P.(C) NO.16160/2025 to be filed ,then S.R. will be made. 3. Full name ,enrolment no and mobile no. not mentioned in the petition.
152	D-BLAPL/28607/2025	AKSHAYA KUMAR SAHOO	2025-09-18	20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) Name of the court not tally with rej. order
153	D-WP(C)/36409/2025	DIPTI RANJAN SWAIN	2025-09-18	Address of the petitioner in affidavit does not tally with the cause title.
154	D-RPFAM/37705/2025	HARAPRASAD PANDA	2025-09-18	good ground not furnished, under taking for oriya annex not furnished
155	D-WP(C)/38471/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	Name of the petitioner in affidavit does not tally with the cause title.2.page nos. 22 to 26 not neat and legible.
156	D-WP(C)/38335/2025	RANJIT SAMAL	2025-09-18	Petition not correctly addressed to Honorable Court
157	D-WP(C)/38380/2025	DR. PRASANTA KUMAR MISHRA	2025-09-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 26 and 56 are not neat.
158	D-BLAPL/28650/2025	SANTOSH KUMAR DASH	2025-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Pagination of 7 and 8 not done.

159	D-RPFAM/38050/2025	PRANAYA SWAIN	2025-09-18	good ground not furnished ,annexure-2 not proper page mark,page 37 not available
160	D-WP(C)/38385/2025	RANJIT SAMAL	2025-09-18	.Petition not correctly addressed to Honorable Court
161	D-CONTC/36184/2025	SANDHYARANI PANI	2025-09-18	IN PAGE NO.2 ADDRESS OF OPP.NO.3 NOT COMPLETED
162	D-BLAPL/28560/2025	PRANAYA KUMAR DASH	2025-09-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and address of the O.p no. 2 should be deleted, as it is a POCSO matter.
163	D-CMP/38157/2025	SARATHI JYOTI MOHANTY	2025-09-18	O.P No-3 being Dead was made party in this Petition.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 18-09-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/702/2023	CMAPL/702/2023	ADV.	OTHERS. PUT UP FOR SR AFTER FILING THE C COPY OF OR. DATED 03.11.2022 PASSED IN WA 59/2018
2	CONTC/7638/2021	CONTC/7638/2021	ASMIYA RANJAN MAJHI	OTHERS. ANNEXURE 2 AND 3 (PAGE 17,18,19) BE FILED. THEN PUT UP FOR SR
3	CONTC/6755/2021	CONTC/6755/2021	KOUSIK ANANDA GURU	OTHERS. COPY OF ORDER IN WP(C) 37170/2020 WITH CT BE FILED. THEN PUT UP FOR SR
4	CONTC/7648/2021	CONTC/7648/2021	SURESH KUMAR PANDA	OTHERS. IT MAY BE REGISTERED AS CONTR 5. SECOND COPY OF PETITION NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED.